

NOTIFICATION NO.114/2020

In modification to the Sitting Arrangement notified vide Notification Nos.111/2020 and 112/2020 dated 12.04.2020 and 17.04.2020 respectively, the cases dealt with Hon'ble Division Bench consisting of Hon'ble Mr.Justice R.Subbiah and Hon'ble Mr.Justice R.Pongiappan has been assigned to the Hon'ble Mr.Justice M.Sathyanarayanan and Hon'ble Mr.Justice M.Nirmal Kumar in addition to the Hon'ble Division Bench's existing arrangement from 19.04.2020 to 26.04.2020.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras.  
Dated: 18.04.2020

M.JOTHIRAMAN  
Registrar (Judicial)